

Central Wakf Council

2897. SHRI C. JANGA REDDY :

DR. A. K. PATEL :

Will the Minister of WELFARE be pleased to state :

(a) the grants in aid and other contributions in any form received by the Central Wakf Council from Union/State Governments during the last three years;

(b) whether Union Government have not received regularly the audited accounts from the recipients for any period;

(c) if so, the details thereof; and

(d) in how many States financial position of Wakf Boards is not so sound that it may bear the burden of maintenance of divorce Muslim women ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) The Central Wakf Council set up under Section 8A of the Wakf Act, 1954 in December, 1964, received a grant in aid of Rs. 145.64 lakhs (Rupees One Crore Forty-Five lakhs and Sixty four thousand only) during the past three financial years ending on 31.3.86. The Central Wakf Council has not received any grant in aid from any State Government.

(b) No, Sir. The audited accounts have been duly received from the Council.

(c) Does not arise.

(d) It is not possible to forecast the likely burden of maintenance of divorce Muslim women on a Wakf Board.

Seizure of charas in Delhi

2898. SHRI MAHENDRA SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a record seizure of 302 kg of charas valued at Rs. 2 crores in inter-

national market was made in Delhi by the crime Branch of Delhi Police;

(b) if so, the particulars of the persons apprehended and the circumstances of the seizure;

(c) whether this seizure has led to unearthing of an organised gang of smugglers and narcotics traffickers; and

(d) if so, the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Yes, Sir.

(b) On 5.7. 986, a team of Crime Branch detectives intercepted a truck No. HYN-4555 near Vijay Ghat. Taking advantage of the rush in traffic, its driver Rattan Singh succeeded in escaping but the other occupant of the truck named Jagtar Singh was apprehended. A careful search revealed a cavity in the body of the truck from where 302 Kgs. of Charas in 47 packets of 5 1/4 Kg. and 21 packets of 2 1/2 Kg. were seized.

(c) & (d) During interrogation it was found that Jagtar Singh had connections with a notorious drug smuggler of Punjab.

**Applications of freedom fighters
; from Gujarat**

2899. SHRIMATI PAI EL RAMABEN RAMJIBHAI MAVANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of applications for freedom fighters pension received from Gujarat from 1 January, 1984 to 15 July, 1986;

(b) particulars of cases, decision on which has been taken so far; and

(c) whether any cases have been rejected and if so, reasons thereof ?